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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

R.A.No.77/95 in

AT HYDERABAD

Date of Order: 12.4.96

G.A.No.120/94

1. A.Rama Rao
2. D.Venkateswara Rao
3. V.S.Narayana
4. K.Bapayya
5. P.V.Ramana
6. K.Ganga Rao
7. S.Ch.Subrahmanyam
8. D.Jenakiramayya
9. K.Krishna Murthy
10. V.Satyam
11. K.B.G.Nair

12. V.S.A.Narasimham
13. L.Jagannayakulu
14. V.Appa Rao
15. K.Bhaskara Rao
16. G.Sampath Kumar

.. .. Applicants.

A N D

Union of India Rep. by the  
General Manager, Eastern  
Railway, Garden Reach, Calcutta-43.

2. Divisional Railway Manager,  
South Eastern Railway, Waltair,  
Visakhapatnam - 530 004.

3. The Divisional Personnel Officer,  
S.E.Railway, Waltair,  
Visakhapatnam - 530 004.

.. .. Respondents.

Counsel for the Applicants

.. .. Mr.G.Ramachandra Rao

Counsel for the Respondents

.. .. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADIN.)

(24)

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R.A.No.77/95 in  
O.A.No.120/94

Date of Order: 12.4.96

O R D E R

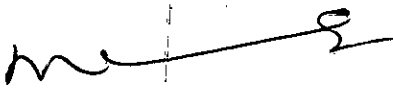
X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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None for the applicant. Mr.N.R.Devraj, learned  
/standing Counsel for the respondents present.

2. The OA was disposed of by order dated 3.8.95 dismissing the OA. The RA was filed on 16.10.95 and it came up for admission hearing on 15.12.95. On that day the applicant's counsel requested for adjournment, which was granted. On 23.2.96 the applicant's counsel requested for adjournment, which was <sup>also</sup> granted. Once again on 12.3.96 the adjournment was granted at the request of the applicant's counsel. On 3.4.96 on behalf of the applicant's counsel it was submitted that certain instructions are to be received from the applicant and therefore adjournment was requested till today. When this OA was taken for admission hearing today none appeared for the applicant. From the above it is clear that the applicant is not interested in pursuing this RA.

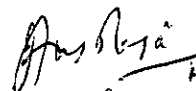
3. In view of the above, the RA is dismissed for default. No costs.

  
( R.RANGARAJAN )  
Member (Admn.)

Dated: 12th April, 1996

( Dictated in Open Court )

sd

  
Dy. Registrar (J)

Contd

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